

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 3920
ANSWERED ON 04TH APRIL, 2025

FUNDS SANCTIONED UNDER PMFME SCHEME

3920. SHRI SADANAND MHALU SHET TANAVADE:

Will the MINISTER OF *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of loans sanctioned and their financial worth under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme till February 2025;
- (b) the funds sanctioned as seed capital assistance to Self Help Groups (SHGs) under the scheme till February 2025; and
- (c) the number of Incubation Centres approved and operationalised under the scheme till February 2025?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): As of 28th February 2025, 1,27,758 loans have been sanctioned with amount of Rs. 10138.64 crores under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme.

(b): Till date 28th February, 2025, a total of 3,27,074 SHG members have been sanctioned for seed capital assistance with an amount of Rs. 1101.27 crores.

(c): As on 28th February 2025, 75 incubation centres have been sanctioned in the country including Maharashtra, out of which 17 Incubation centres have been completed/ operational.
